

The Odisha Gazette



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No. 4, CUTTACK, TUESDAY, OCTOBER 03, 2023 / BHADRA 17, 1955

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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PART- I**Appointments, Confirmations, Postings, Transfers, Deputations, Powers, Leave, Programmes and Results of Departmental Examinations of Officers and other Personal Notices.****CO-OPERATION DEPARTMENT****GENERAL ADMINISTRATION & PUBLIC GRIEVANCE DEPARTMENT****NOTIFICATIONS**

The 15th April 2023

No. 10773—GAD-SER2-ID-0014/2022-SCS.—Pending finalization of the select list on the advice of the Odisha Public Service Commission, the following O.A.S. Gr.A (Senior Branch) officers are promoted to the rank of O.A.S. (Super Timescale), in Level-14 of the “Pay Matrix” as specified in the First Schedule of the O.R.S.P. Rules, 2017, on *ad hoc* basis for a period not exceeding one year or till receipt of recommendation of O.P.S.C. or till their retirement, whichever is earlier, without prejudice to the claim of others.

This promotion is subject to the final orders of the Hon'ble Apex Court in SLP(C) No. 35608- 35610 (Gahadu Mirdha- Vs.-State of Odisha and others) and other related cases.

Sl. No.	Name of the O.A.S. Gr.A (SB) officer (Smt./Shri)	Present position/Place of posting	On promotion to the grade of O.A.S. (S), the officer concerned is
(1)	(2)	(3)	(4)
1	Gunamani Sunani	Spl. LAO, Kanupur Irrigation Project, Rimuli, Keonjhar.	Allowed to continue as such until further orders.
2	Pratibha Prusty	Deputy Secretary, Board of Revenue, Odisha, Cuttack.	Transferred and posted as Administrative Officer, Acharya Harihar Post Graduate Institute of Cancer, Cuttack on foreign service terms & conditions.

PANCHAYATI RAJ & DW DEPARTMENT**GENERAL ADMINISTRATION & PUBLIC GRIEVANCE DEPARTMENT**

NOTIFICATIONS

The 20th June 2023

No. 17513—PT1-GAD-SER2-ID-0010/2020-SCS.—Pending finalization of the select list on the advice of the Odisha Public Service Commission, Shri Prasanna Kumar Senapati, O.A.S. Gr.A (Junior Branch), Deputy Collector, Collectorate, Cuttack, is allowed promotion to the grade of O.A.S. Gr.A (Senior Branch) notionally with effect from the 24th May 2018 in the Level-13 of the “Pay Matrix” as specified in the First Schedule of the O.R.S.P. Rules, 2017 and subsequently he is allowed promotion to the grade of O.A.S. (Super Timescale) notionally with effect from the 2nd November 2021, on *ad hoc* basis, in the Level-14 of the “Pay Matrix” as specified in the First Schedule of the O.R.S.P. Rules, 2017 for a period not exceeding one year or till receipt of recommendation of OPSC or till his retirement, whichever is earlier, without prejudice to the claim of others.

On promotion to the grade of O.A.S. (S), the Shri Senapati is allowed to continue in his present place of posting.

Shri Senapati shall not be entitled to any arrear financial benefits due to his notional promotions to the grade of O.A.S. Gr.A (SB)/O.A.S. (S).

On such notional promotion to the Grade of O.A.S. (S), the *inter se* seniority of Shri Senapati is fixed immediately above Shri Basanta Kumar Sethi in the Grade of O.A.S. (S).

This promotion is subject to the final orders of the Hon’ble Apex Court in SLP(C) No. 35608—35610 (Gahadu Mirdha-vs.-State of Odisha and others) and other related cases.

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Part - III

Statutory Rules, Orders, Notifications, Rules, etc., issued by the Governor, Heads of Departments and High Court.

PANCHAYATI RAJ & DW DEPARTMENT

LABOUR & E.S.I. DEPARTMENT

ORDERS

The 24th February 2023

S.R.O. No. 128/2023.—Whereas on consideration the report of the Conciliation Officer-cum-Assistant Labour Officer, Nayagarh the State Government is satisfied that an industrial dispute exists between the Management of M/s. Anshika Services, Contractor under Nirmal Yojana, Nayagarh and Pradyumna Kumar Satapathy, Laundry Worker;

And whereas, the said Government consider it expedient to refer for adjudication the matters specified in the schedule given below which appear to be the matters in dispute.

Now therefore, in exercise of the powers conferred by sub-section (5) of Section 12 read with Clause (d) of sub-section (1) of Section 10 of the Industrial Disputes Act, 1947 (14 of 1947), the State Government do hereby refer the said matter in dispute to the Presiding Officer, Industrial Tribunal, Bhubaneswar constituted by the Government of Odisha in the erstwhile Labour and Employment Department Notification No. 12198/LE, dated the 7th September, 1995 read with Notification No. 7409/LESI, dated the 4th December 2019 for adjudication.

SCHEDULE

“Whether the retrenchment of employment to Shri Pradyumna Kumar Satapathy, Laundry Worker with effect from the 20th May 2022 by the management of M/s. Anshika Services, Bijaya Bihar, Sisupalgarh, Bhubaneswar - 751002, Contractor of District Headquarter Hospital, Nayagarh under Nirmal Yojana, Nayagarh is legal and/or justified? If not, what relief, the workman is entitled to?”

[No. 2260—LESI-IR-ID-0282/2022-LESI.]

By order of the Governor

NITI RANJAN SEN

Additional Secretary to Government

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Part - VII

Advertisements, Notices, Press Notes and Audit Reports and Awards on Industrial Disputes, etc.

THE ODISHA GAZETTE: NOTICE

Owing to rise in cost of labour and materials, the rates of the Odisha Gazette have been revised with effect from the 1st January 1994 as follows:—

The subscribers will receive the Odisha Gazette along with the Extraordinary issues of the Odisha Gazette published from time to time in a year against their annual subscription. No subscription for any particular part of the Odisha Gazette/Extraordinary issue of the Odisha Gazette exclusively will be entertained.

(A) The revised annual subscription of the entire Odisha Gazette (all parts) including Extraordinary issues of the Odisha Gazette has been fixed at Rs. 1,456.00 without postage and Rs. 2,122.00 from the 1st June 2002 with postage.

(B) The revised rates per issue of all the parts of the Odisha Gazette is fixed at Rs. 28.00. The Odisha Gazette will not be available for sale partwise.

(C) The cost of the Extraordinary issues of the Odisha Gazette has been revised to Rs. 2.60 without postage per page and the postal charges will be added according to the weight, if ordered for by post.

REVISED RATES OF ADVERTISEMENT

(I) Full page per issue	.. Rs. 529.00
(II) Half page per issue	.. Rs. 265.00
(III) Line covering double column measure per issue	.. Rs. 8.80
(IV) Line in single column per issue	.. Rs. 4.40

Orders for supply of the Odisha Gazette should be addressed to "The Publisher of the Odisha Gazette, Directorate of Printing, Stationery & Publication, Odisha, Madhupatna, Cuttack-753 010" and must be accompanied by a remittance of the cost.

Applications for free supply of the Odisha Gazette to a Government Office should be addressed to the Secretary to the Government of Odisha, Commerce & Transport (Commerce) Department, Bhubaneswar. Only on receipt of Government Order, can such supply be made.

Complaints regarding non-receipt of any number of the Odisha Gazette should be forwarded within a week after the date on which it is due. All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October of each year.

Subscribers will please note that supply of the Odisha Gazette will be stopped at the expiry of the period subscribed for.

All notifications intended for publication in the Odisha Gazette should reach the Publisher's Office not later than 4 P. M. on the preceding Wednesday and all advertisements must reach the Publisher's Office by 12 NOON on Monday to ensure appearance in that week's Gazette.

Lalit Das
Publisher, The Odisha Gazette

N. B. - Due to urgent and immediate nature of Government works, the subscribers are requested to well co-operate with the "Publisher" for delay in printing and timely supply of Gazettes.

CO-OPERATION DEPARTMENT

e-PROCUREMENT NOTICE No. 01—CE&BM-RBVN of 2023-2024

Bid Identification No. 01—CE&BM-RBVN (BNID) of 2023-2024

Online tenders are invited for EPC contract for construction of Barrage across Rushikulya River of State of Odisha from prospective bidders.

1. Name of the work : Construction of Janivilli Barrage across river Rushikulya near village Janivilli of Dharakote Block, District Ganjam.
2. Approximate value of work put to tender. : Rs. 120,00,00,000
3. Period of completion : 24 (twenty-four) calendar months including rainy season.
4. Date & time of availability of bid document in the portal. : The 29th May 2023 from 10-00 A.M. to the 28th June 2023 up to 5-00 P.M.
5. Last date/ time for receipt of bids in the portal. : The 28th June 2023 up to 5-00 P.M.
6. Name & address of the officer inviting bid. : Chief Engineer & Basin Manager, RBVN Basin, Courtpeta Square, Berhampur, Dist. Ganjam, Odisha, PIN-760004.

Further details can be seen from the e-Procurement Portal "<https://tendersodisha.gov.in>"

BERHAMPUR

[ILLEGIBLE]

The 20th May 2023
RBVN Basin, Berhampur

Chief Engineer & Basin Manager

PANCHAYATI RAJ & DW DEPARTMENT

NOTICE INVITING TENDER FOR ROAD WORKS IN ODISHA
NATIONAL COMPETITIVE BIDDING THROUGH e-PROCUREMENT

Bid Identification No. 07—BPT-Online of 2023-24

No. 999—Chief Construction Engineer, Rural Works Circle, Bhawanipatna on behalf of Government of Odisha invites percentage tenders for the Road works including 05 years Post Construction Maintenance under CMRL and Trip through e-Procurement as per Annexure. The

bid should be submitted online in the Website : www.tendersorissa.gov.in by eligible class of contractors of Government of Odisha or of equivalent class of other State Government /Railways/CPWD/MES. The bidders should have the necessary Portal Enrolment (with his own Digital Signature Certificate). The registered bidders of outside Odisha , can also participate in this process after necessary Portal Enrolment, but shall have to subsequently undergo registration with the appropriate authority of the State Government before award of the work : —

1. Class of contractor : As per Annexure
2. Time for completion : As mentioned in the annexure Column-7
3. E.M.D. required : The bidders shall transfer online the EMD of the amount as specified for the work in the table Col. No. 4 in the Annexure through a process as mentioned/ instructed in the DTCN.
4. Cost of tender paper : Rs. 10,000 per set (Non-refundable) only to be transferred through online mentioned in DTCN.
5. Mode of submission of tender : Tender should be submitted online in www.tendersorissa.gov.in
6. Period of availability of tenders online/
Date & time of bidding online/last date
of seeking clarification/Date of opening
of tender papers. : The details are as follows :

Procurement officer	Bid Identification No.	Availability of tender online for bidding		Last date & time of seeking tender clarification	Date & time of opening of tender	
		From	To		Technical bid	Financial bid
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Chief Construction Engineer, Rural Works	BPT/Online- 07/2023-24. Circle, Bhawanipatna.	26-06-2023 at 11-00 A.M.	17-07-2023 up to	15-07-2023 up to 5-00 P.M.	18-07-2023 at 11-00 A.M. 5-00 P.M.	will be intimated

separately.

7. The amount put to tender is exclusive of GST. The intending bidder should offer their rates excluding GST. GST as applicable on works contract shall be paid over the work bill amount at the time of payment of each bill.

8. Bid documents consisting of qualification information and eligibility criterion of bidders, plans, specifications, drawings, schedule of quantities and abstract of estimate of the various classes of work is available in Website : www.tendersorissa.gov.in. All bidders must have to furnish the information on work in hand in complete shape as per enclosed *pro forma* (*Pro forma-II*) failing which their tenders are liable for rejection.
9. The bid for the work shall remain open for acceptance for a period of ninety days from the last date of receipt of bids. If any Bidder /Tenderer withdraws his bid/ tender before the said period or makes any modification in the terms and conditions of the bid, the said earnest money shall stand forfeited.
10. Bids received online shall be opened at 11-00 A.M. on the 18th July 2023 in the office of undersigned in presence of the bidders who wish to attend. Bidders who participated in the bid can witness the date of opening of bids after logging on to the site through their DSC. If the office happens to be holiday on the last date of opening of the bids as specified, the bids will be opened on the next working day at the same time & venue.
11. The scan copy of affidavit regarding correctness and authentication must be uploaded online.
12. The cost of tender paper is Rs. 10,000 per set (Non-refundable) only to be produced through online as per provision in the DTCN.
13. Other details can be seen in the bidding documents, which is available in Website : www.tendersorissa.gov.in
14. Authority reserves the right to reject any or all the tenders without assigning any reason thereof.
15. The Addendum/Corrigendum, if any will be visited in the website only.

BHAWANIPATNA

The 19th June 2023

[ILLEGIBLE]

Chief Construction Engineer

Rural Works Circle

Bhawanipatna

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APPENDIX

Catalogue of Books and Periodicals registered in Odisha.

CO-OPERATION DEPARTMENT

No. 12161—STSCD-TPR-MISC-0005/2017-SSD.

GOVERNMENT OF ODISHA

S.T. & S.C. DEVELOPMENT, M. & B.C.W. DEPARTMENT

RESOLUTION

The 23rd June 2023

SUBJECT—Reconstitution of the Governing Body of the Academy of Tribal Languages and Culture (ATLC), Bhubaneswar.

In supersession to this Department Resolution No. 2181/SSD, dated the 1st February 2019, Government have been pleased to reconstitute the Governing Body of the Academy of Tribal Languages & Culture (ATLC) as per the provisions laid under Bye-Law Nos. 6 & 11 of the Academy consisting of the following members for a period of three years with effect from the date of issue of this Resolution subject to post-facto approval of the General Council of the Academy in its next meeting.

1. Minister, S.T. & S.C. Development, Minorities & Backward Classes Welfare, Odisha. : President
2. Commissioner-*cum*-Secretary to Govt., S.T. & S.C. Dev., M.& B.C. Welfare Department. : Vice- President
3. Director, S.T. & S.C. Dev., M.& B.C. Welfare Department : Member
4. Director, SCSTRTI, Bhubaneswar : Member
5. Director, Culture, Odia Language, Literature and Culture Department. : Member

6. Director, National Commission for Scheduled Tribes (NCST), Govt, of India, Regional Office, Bhubaneswar. : Member
7. Dr. Krishna Chandra Nayak (Retd. Prof.), At/P.O.-Jali, Dist. Keonjhar. : Member
8. Padmashree (Dr.) Damayanti Beshra, Principal, MPC Autonomous College, Baripada, Mayurbhanj. : Member
9. Dr. Anup Kujur, Deptt. of Linguistics, Berhampur University, Qr No.-B-17, Bhanjavihar, Ganjam-760007. : Member
10. Shri Medinidhar Jani, Culture Specialist & Educationalist At Jodabandha, P.O. Ghodabandha, Narla, Kalahandi. : Member
11. Shri Gulap Singh Sardar, Culture Specialist & Organiser, At/P.O. Gorumahisani, Mayurbhanj. : Member
12. Member Secretary, Academy of Tribal Languages & Culture, Bhubaneswar. : Member-Secretary

By order of the Governor

[ILLEGIBLE]

Commissioner-*cum*-Secretary to Government